

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 53

CP/301(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **SANDEEP PAHADI V/s VIGHNESHWAR**
AIRCONDITIONING PRIVATE LIMITED

Section 241(1), 242(4), 244(1) of the Companies Act, 2013

ORDER

CP/301(MB)2023

- 1) Mr. Rohit Gupta, Ld. Counsel for the Petitioner and Ms. Ashwini Gawde, Ld. Counsel for the Respondents are present.
- 2) Ld. Counsel for the Respondent seeks some time to go through the Affidavit filed by the Petitioner. Petitioner has proposed that out of Two Divisions, one be handed over to each of the parties.
- 3) However, Ld. Counsel for the Respondent seeks some time to argue the matter contending that they want to buy out the Petitioner Completely. The same submissions are noted.

4) At request, stand over to 02.07.2024, for further consideration and hearing.

Interim Orders, if any, as stated to be in force shall remain in force, till the next date of hearing.

5) Parties shall complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**